

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No.15/2021	Ravi Sankar Deverakonda Vs Committee of Creditors of Meenakshi Energy Limited represented by SBI	A Sanjay Kishore T. G. Rajesj Kumar K. Mohan Kumar	
2.	Comp. App (AT) (CH) (Ins) No.23/2021	M/s. Renganayaki Agencies Vs Sreenivasa Rao Ravinuthala (M/s. Samyu Glass Private Limited)`	R. Vidhya Shankar Pranav V Shankar Zeenath Nurdeen	

For Admission (After Notice)

3.	Comp. App (AT) (CH) No.03/2021	V. G. Selvaraj & Others Vs VGP Housing Private Limited & others	R. Vijaya Suresh	T. K. Bhaskar R1-R4 Sanjeev Kumar R5 & R8
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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)